

ITEM NO.301

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(CrI.) No.219/2022 in T.C.(CrI.) No.4/2018

(Arising out of impugned final judgment and order dated 27-07-2022 in T.C.(CrI.) No.4/2018 passed by the Supreme Court Of India)

KARTI P. CHIDAMBARAM

Petitioner(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

Respondent(s)

(FOR ADMISSION and IA No.118398/2022-STAY APPLICATION and IA No.118401/2022-ORAL HEARING

IA No.155744/2022 - INTERVENTION APPLICATION

IA No.118401/2022 - ORAL HEARING

IA No.118398/2022 - STAY APPLICATION)

WITH

W.P.(CrI.) No. 89/2021 (X)

IA No. 20229/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 20231/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 34279/2022 (X)

IA No. 161411/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 161406/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 161413/2022 - EX-PARTE STAY)

Diary No(s). 34885/2022 (X)

IA No. 163833/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 163830/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 163832/2022 - EX-PARTE STAY)

Diary No(s). 35030/2022 (X)

IA No. 164681/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 164684/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 164678/2022 - EX-PARTE STAY)

Diary No(s). 40509/2022 (X)

IA No. 194730/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 194729/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194731/2022 - EX-PARTE STAY)

Diary No(s). 40514/2022 (X)

(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 194769/2022

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 194770/2022

FOR EX-PARTE STAY ON IA 194773/2022

IA No. 194770/2022 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 194769/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 194773/2022 - EX-PARTE STAY)

Diary No(s). 34877/2022 (X)

IA No. 163797/2022 - APPLICATION FOR LISTING REVIEW PETITION IN
 OPEN COURT

IA No. 163795/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 163796/2022 - EX-PARTE STAY)

Diary No(s). 38605/2023 (X)

IA No. 191735/2023 - APPLICATION FOR LISTING REVIEW PETITION IN
 OPEN COURT

IA No. 191724/2023 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 191736/2023 - STAY APPLICATION)

Date : 07-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR
 HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
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 Mr. S.S. Anand, Adv.
 Mr. Manan Khanna, Adv.
 Mr. Adit Pujari, Adv.
 Mr. Aparajitha Jamwal, Adv.
 Mr. Aditya Chopra, Adv.
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Mr. Arjun Nayyar, Adv.

Mr. Mukesh Kumar Maroria, AOR

Ms. Mehaak Jaggi, AOR

Ms. Farhat Jahan Rehmani, AOR

Mr. Atif Inam, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 28.08.2024.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR